between the Government of India	(Min
istry of Petroleum and Natural	Gas)
and Oil India Limited, for I he	year
1994-95. [Placed in Library. See	No.
LT. 6640/94]	

Report and Accounts (1990-91) (1991-92) of the North Eastern Regional Agricultural Marketing Corporation Ltd. Guwahati

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): Madam I lay on the Table-

I. A copy each (in English and Hindi) of the following papers, under sub-sec-tion(1) of section 619A of the Companies Act, 1956;-

(i) (a) Ninth Annual Report and Accounts of the North Eastern Regional, .Agricultural Marketing Corporation Limited, Guwahati, for the year 1990-91, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-6549/94]

(ii) (a) Tenth Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1991-92, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-6550/]

II. Statements Cm English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) ibove.

Report and Accounts (1992*93) of thei various Medical Institutes

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA):

Madam I lay on the Table-

I. (1) A copy each (in English and Hindi) of the following papers, under section 19 of the All India Institute of Medical Sciences Act, 1956 :

(i) Thirty-seventh Annual Report of the All India Institute of Medical Sciences, New Delhi, for the vear 1992-93.

(ii) Review by Government on the working of the above Institute.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6721/94]

II. (1) A copy each (in English and Hindi) of the following papers, under sections 18 and 19 of the Postgraduate Institute of Medical Education and Research Act, 1966

(i) Twenty-sixth Annual Report of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1992-93.

(ii) Annual Accounts of the Postgraduate Institute of Medical Educa-I ion and Research, Chandigarh, for the year 1992-93, and the Audit Report thereon.

(iii) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-6720/941

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

I Report and Accounts (1993-94) of the various population Research Centres Lala Ramsarup Institute of Tuberclosis and allied diseases, New Delhi, and various Medical Institutes. n. Notification of Ministry of Health and Family Welfare.